

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 7th NOVEMBER, 2023, 10:30 A.M.
CP No. 11/CB/2023, CA No. 35/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Sanjay Nilkanth Derkar & Anr. -Vs- Shree Vishnu Power & Energy Pvt. Ltd. & Ors.
Under Section	59 of Companies Act

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Arjun Agarwal, Adv.
Ms. Shradha Mohanty, Adv.

For Respondent (s)

Ms. Prachi Johri, Adv. R4

ORDER

CA No. 35/CB/2023

Ld. counsel Mr. Arjun Agarwal appears for the applicant. Ld. Counsel Ms. Prachi Johri appears for the respondent. Ld. counsel Ms. Prachi Johri appears for the R2 and R4. She represented that already e-filed vakalatnama for R3. She needs time to report about R2 and R4 either to appear or not. The connected proceeding is pending before the Hon'ble High Court. Since the matter is pending before the High Court. The matter adjourned to 13.12.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)